

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date:12th August, 2016****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 105/2016(CZ)	Anita Singh & Anr. Vs. State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 106/2016(CZ)	Ram Mohan Sharma Vs. M/s Ultimate Construction & 2 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 107/2016(CZ)	Khanan Roko Sangharsh Samiti Avam Aamjan Gramin Aath Gaon Vs. Ministry of Environment & 17 Ors.	Mr. Prashan Sharma, Adv.	
4.	Original Application No. 110/2016(CZ)	Shri Rajendra Jain Vs. State of M.P. & 2 Ors.	Mr. Rohit Sharma, Adv.	
5.	Original Application No. 112/2016(CZ)	Prakash Upadhyay Vs. Union of India & 7 Ors.	Mr. Akash Pare, Adv.	
6.	Original Application No. 113/2016(CZ)	Kaluram Tomar Vs. State of M.P. & 7 Ors.	Mr. Mohammad Arif Sheikh, Adv.	
FOR HEARING				
7.	Original Application No. 35/2016(CZ)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
8.	Original Application No. 144/2015(CZ) (M.A.No.547/16)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv.	
9.	Original Application No. 16/2015(CZ) (M.A.No.219/16) (M.A.No.720/16)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Om S. Shrivastav, Adv. Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 140/2013(CZ) (M.A.No.402/15) (M.A.No.763/15) (M.A.No.49/16) (M.A.No.50/16) (M.A.No.168/16) (M.A.No.692/16) (M.A.No.693/16) (M.A.No.703/16)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv.R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	

11.	Original Application No. 38/2015(CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
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